

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 4th day of April, 2001.

Original Application No. 351 of 2001.

CORAM:-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Biswas, A.M.

Lav Kush Kumar Mishra Son of Late Bhagwat Prasad
Mishra, resident of Village Arai PO Arai,
Police Station Karchana District-Allahabad.

(Sri Satya Vijay, Advocate)

..... Applicant

Versus

1. Union of India through Secretary Ministry of Post Telegraph, New Delhi.
2. Post Master General U.P. Lucknow.
3. Director Postal Services, U.P., Lucknow.
4. Senior Superintendent of Post Offices, Allahabad Region, Allahabad.

..... Respondents

O R D E R (O_r_a_l)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

This OA has been filed challenging the order dated 01-3-2001 by which the claim of applicant Sri Lav Kush Kumar Mishra has been rejected on the ground that alongwith the application he failed to give proof of source of income (immoveable property). Learned counsel for the applicant has submitted that the applicant had landed property which he had purchased by a sale deed, the photoe copy of which has been annexed as Annexure-A-4 to the OA. We have considered the submission of the counsel for the applicant. From the order itself it is clear that the last date for submitting the application for appointment



as EDBPM Aarai, Karchana was 12-4-1991. The sale deed relied upon by the applicant is of the date 11-10-1991. It shows that the applicant acquired property after six months of the last date of submission of the application. Thus, there was no question of attaching the sale deed with the application submitted by the applicant for appointment as EDBPM. The applicant has not claimed any other property. The respondent no.4 has passed the order in pursuance of the order of this Tribunal dated 4-9-2000 passed in OA No. 718/1993. We do not find any error in the order. However, as respondent no.4 has directed to initiate fresh proceeding for selection, the applicant may apply and participate in the same. No order as to costs.

S. B.
Member (A)

R.
Vice Chairman

Dube/